

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-6/1999/7603/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
Member,
MACT No. 3, Kamrup (M),
Guwahati, Assam.

Dated Guwahati the ^{21st} August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT No. 3/2023/490 dtd. 09.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 12.08.2023 till the evening of 13.08.2023.** Further, the Member, MACT No. 1, Kamrup (M) and in his absence the Member, MACT No. 2, Kamrup (M) would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-6/1999/7603(A)/dated , 21-08-23

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)